

tions and diplomats to visit Jammu & Kashmir.

Pending Power Projects .

*322. SHRI P. KUMARASAMY:
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THAKORE:

Will the Minister of POWER be pleased to state:

(a) the details of the pending proposals submitted to the Union Government to set up power projects, State-wise;

(b) the stages to which the proposals are pending at present and since when; and

(c) the steps taken by the Government to give early clearance to those projects?

THE MINISTER OF POWER (SHRI N.K.P. SALVE): (a) and (b) : Details of 59 proposals for setting up power generation projects pending for techno-economic clearance in the Central Electricity Authority (CEA) are given in the Statement - I attached. Various stages at which 45 other generation projects which have been cleared by CEA but are awaiting other clearances/approvals are indicated in The Statement II attached

(c): with a view expediting the clearance of various projects, pending proposals are followed up by the Ministry of Power/CEA with other Ministries/agencies.

STATEMENT - I

POWER PROJECT PENDING FOR TECHNO-ECONOMIC CLEARANCE IN CEA

Sl. No.	Name of Project/State Type/Implementing Agency	Capacity (MW)	Date of submission of proposal to CEA
NORTHERN REGION			
HARYANA			
1.	Faridabad CCGT Stage-I Phase I (NTPC)	400	6.8.1993
PUNJAB			
2.	Goindwal Sahab TPS (PSEB)	2 x 250=500	21.2.1992
UTTAR PRADESH			
3.	Anpara 'C' TPS (UPSEB)	2 x 500=1000	31.8.1992
4.	Rosa TPS (UPSEB)	3 x 250=750	22.2.1993
5.	Jawaharpur TPS (UPRVUN)	3 x 250=750	22.2.1993
6.	Goriganga St. III (A&B) (NHPC)	3 x 40 + 2 x 10=140	4/92

Sl. No.	Name of Project/State Type/Implementing Agency	Capacity (MW)	Date of submission of proposal to CEA
7.	Bowala Nand Prayag HEP (UPSEB)	3 x 44=132	5/93
8.	Tapovan Vishnugarh HEP (UPSEB)	9 x 120=360	5/93
9.	Vishnuprayag HEP (Jai Prakash Industries L.Td.)	4 x 100= 400	7/93
	RAJASTHAN		
10.	Chittorgarh TPS (M/s. Century Textiles & Industry Ltd.)	1 x 500=500	2/92
	HIMACHAL PRADESH		
11.	Basapa ST. II HEP (M/s Jai prakash Industries Ltd)	3 x 100=300	May, 1992
12.	Parabati St. II HEP (Joint Venture of Gujarat, Rajasthan, Haryana, Delhi, HP.)	4 x 200=800	May, 1992
13.	Prabati St. III HEP (Joint Venture of Gujarat, Rajasthan, Haryana, Delhi and Himachal Pradesh	3 x 167=501	Oct.'92
14.	Hibra HEP (HPSEB)	3 x 77=231	Oct.'92

Sl. No.	Name of Project/State Type/Implementing Agency	Capacity (MW)	Date of submission of proposal to CEA
15.	Renujka Dam MPP (HPSEB)	2 x 20=40	April' 1993
16.	Gharvi Hep (M/s. PPGM Ltd.) JAMMU & KASHMIR	3 x 7.5=22.5	5/93
17.	Ans Stage II HEP (Govt. of J & K) DELHI	3 x 10=30	April'93
18.	Bawana CCGT (DELHI) WESTERN REGION GUJARAT	600/650	27.1.93
19.	Gandhi Nagar TPS Extn.	1 x 210=210	29.3.1993
20.	Wanakbori TPS Extn. Unit 7 (GEB)	1 x 210=210	15.4.1993
21.	Lignite Based TPS at Akrimota (Joint Sector)	2 x 120=240	23.7.1993 (Original, 6.12.1993 (Revised)
22.	Lignite Based TPS at Ghoga (Joint Sector)	2 x 120=240	2.8.1993

Sl. No.	Name of Project/State Type/Implementing Agency	Capacity (MW)	Date of submission of proposal to CEA
23.	Mangrol (Lignite)RPS (M/s. Gujarat Power Corporation LTd.)	250	November, 1992
24.	Hazia GTCC (M/s Essar Power Ltd.) MADHYA PRADESH	500	9.2.1994
25.	Raigarh TPS (MPEB)	2 x 500=1000	26.3.1992
26.	Sanjay Gandhi TPS Extn. (MPEB)	1x500=500	27.12.1990 (Original) 17.11.1992 (Revised)
27.	Korba (West)TPS Extn. (MPSEB)	1 x 500=500	26.8.1993
28.	Gwalior CCGT Stage I (MPEB)	200	2.7.1993
29.	Gandhi Sagar HEP Phase. II (MPEB)	4 x 40=160	Feb., 1993
30.	Korba (West)TPS Unit5 & 6 (M/s. India Thermal Power Ltd. Promoted by M/s Mukund Ltd.) MAHARASHTRA	2 x 210=420	19.2.1993
31.	Bhusawal TPS St I & II (MSEB)	2 x 500=1000 2 x 500=1000	3.12.1993
			St. I St. II

Sl. No.	Name of Project/State Type/Implementing Agency	Capacity (MW)	Date of submission of proposal to CEA
32.	Barge Mounted DPS (M/s. Confidence)	110	Sept., 1992
33.	Khaperkeda TPS Unit 5 & 6 (M/. Aranco Line Shipping Co. Ltd.)	2 x 210=420	7.7.1993
34.	Chikaldhara HEP (Govt. of Maharashtra)	4 x 100=400	3/93
SOUTHERN REGION			
ANDHRA PRADESH			
35.	Krishnapatnam TPS ST. I (APSEB)	2 x 500=1000	7.6.1993
36.	Ramagundam TPS Extn. (APSEB)	2 x 500=500	13.9.1993
37.	Vishakapatnam TPS (M/s. Ashok Leyland & National Power PLC. U.K.)	2 x 500=1000	13.99/93
38.	Nagarjunasagar Tail Pond DAM HEP (APSEB)	2 x 25=50	3/94
KARNATAKA			
39.	Raichur TPS (KEB)	500	20.4.1989
40.	Mangalore TPS (M/s Mangalore Power Co.)	6 x 167=1002	7/93

Sl. No.	Name of Project/State Type/Implementing Agency	Capacity (MW)	Date of submission of proposal to CEA
41.	Varahi Tail Race HEP (KEB) KERALA.	2 x 7.5=15	March, 1994
42.	Kozhikode DGPP (KSEB) TAMIL NADU	120	18.2.1994
43.	North Madras TPS ST. II (TNEB)	500	13.12.1991
44.	Tuticorin Extn. TPS St. II (TNEB)	500	2.11.1992
45.	Cuddalore TPS (M/s. Cuddalore Power Corp.)	2 x 500=1000	7/93
46.	Neyveli Zero Unit (M/s. St Power System Inc. USA)	1 x 250=250	8/93
47.	Srimushnam (Neyveli) TPS (M/s. TICAPCO Promoted by M/s. G.M. Swamy Associates)	1 x 250=250	11/91
EASTERN REGION			
BIHAR			
48.	Kotihor TPS (BSEB)	2 x 250=500	12.1.1994

Sl. No.	Name of Project/State Type/Implementing Agency	Capacity (MW)	Date of submission of proposal to CEA
49.	Jobbera TPS (M/s Jamshedpur Power Co. Ltd.)	3 x 67.5=202.5	Feb., 1993
50.	Chandil TPS (M/s RPG Enterprises)	2 x 250=500	11/91
	ORISSA		
51.	Talcher STPS St. II (NTPC)	4 x 500=2000	22.4.1992
52.	Dubri TPS (M/s Kalinga Power Co. LTd.)	2 x 250=500	Sept., 1992
53.	IB Valley TPS Unit 3&4 (Joint Venture between M/s AES Trans. Power & OPGCL)	2 x 210=420	June, 1993
54.	Gouripore TPS (M/s. Gouripore Co. LTd.)	2 x 67.5=135	10/92
55.	Balagarh TPS Unit 1&2 (M/s CESC LTD.)	2 x 250=500	8/93
56.	Raman St. III HEP (WBSEB)	3 x 20=60	5/93
	NORTH EASTERN REGION		
	ARUNACHAL PRADESH		
57.	Kharsang Gas Engine Based TPS (M/s. Interdrop. India LTd.)	2 x 4=8	10/93

Sl. No.	Name of Project/State Type/Implementing Agency	Capacity (MW)	Date of submission of proposal to CEA
	ASSAM		
58.	Karbi Langpi (Joint Venture of Assam, APSEB and BHPCL)	2 x 50=100	2/94
	A & N ISLANDS		
59.	DG Sets of Bamboo Flat (UT ADMIN.)	4 x 5=20	8.12.1993

STATEMENT - II

POWER PROJECT CLEARED/APPROAISED BY CEA BUT PENDING FOR OTHER CLEARANCES

S.No.	Name of Project/State/ Type/Implementing Agency	Capacity (MW)	Date of clearance	Nature of pending clearances/approvals
NORTHERN REGION				
HARYANA				
1.	Yamunanagar STPS St. I (NTPC) Investment decision	4x210=840	10.10.88 (Original) 23.6.92 (Revised)	Investment decision awaited.
RAJASTHAN				
2.	Anta CCGT St. II (NTPC)	3 x 100+ 1x130=430	21.3.90 (Original) 14.3.91 (Revised)	Additional gas linkage for base load operation and investment decision awaited.
UTTAR PRADESH				
3.	Rihand STPS St. II (NTPC)	2x500=1000	16.5.88	Investment decision awaited. Cost estimates under updating
4.	Unchahar TPS St. II (NTPC)	2x210=420	20.10.92	Investment decision awaited.

S.No.	Name of Project/State/ Type/Implementing Agency	Capacity (MW)	Date of clearance	Nature of pending clearances/approvals
5.	Koteshwar HEP (THDC)	4x100=400	8.8.89	Forest clearance not accorded. Investment approval awaited
6.	Tehri St. II (THDC) PUNJAB	1x250=1000	10.10.88	Investment approval awaited
7.	SYL Canal (PSEB) HIMACHAL PRADESH	2x18÷2x7=50	18.12.87	Investment approval awaited
8.	Dhamwari Sunda HEP (HPSEB)	2x35=70	8.10.91	Investment approval awaited
9.	Kol Dam HEP (NTPC)	4x200=800	10.8.88	Investment approval awaited
10.	Chamera St. II (NHPC)	3x100=300	11.5.92	Investment approval awaited
11.	Malana HEP (HPSEB) JAMMU & KASHMIR	2x43=86	23.4.93	Investment approval awaited. Referred for environmental clearance
12.	Sawalkot HEP (J&K)	3x200=600	13.1.93	Investment approval awaited.

S.No.	Name of Project/State/ Type/Implementing Agency	Capacity (MW)	Date of clearance	Nature of pending clearances/approvals
13.	Baglihar HEP (NHPC)	3x150=450	14.3.91	Investment approval awaited.
14.	Parnai HEP (J&K)	3x12.5=37.5	27.11.92	Referred for environmental clearance.
WESTERN REGION				
GUJARAT				
15.	Pipavay CCGT (GRCL).	615	30.1.89 (GEB) 14.3.91 (GPCL)	In view of gas linkage not having been confirmed GSEL has revised the possibility report in Dec envisaging the use of the till gas becomes available is awaited
16.	Gandhar CCGT (M/s Gujarat Torrent Energy Corp. Ltd.)	655	12.11.93	Submission of financial Package by private promoter awaited.
MADHYA PRADESH				
17.	Vindhyachal STPS (NTPC)	2x500=1000	10.8.88 (Original) 9.5.89 (Revised)	Investment approval awaited
18.	Pench TPS (M/s Century Power)	2x210=420	16.11.93	Financial package awaited.
19.	Omkarashwar MPP	8x65=520	14.12.93	Investment approval awaited

S.No.	Name of Project/State/ Type/Implementing Agency	Capacity (MW)	Date of clearance	Nature of pending clearances/approvals
20.	Marikhhera HEP	2x20=40	23.4.93	Investment approval awaited
21.	Meherstwar (M/s S. Kumar) MAHARASHTRA	10x40=400	12.11.93	Final Financial package awaited.
22.	Dabhol GTCC (M/s Dabhol Power)	2015	12.11.93	Final financial package awaited.
23.	Bhivpuri (M/s. Tata Electric Co.) ANDHRA PRADESH	1x90=90	13.5.93	Awaited for want of Inter State agreement between Andhra Pradesh and Karnataka.
24.	Jegurupadu (M/s. G.V.K. Industries) GTCC	216	12.11.93	Submission of financial package by private promoter awaited
25.	Godavari GTCC TPS (M/s Spectrum)	2x208=416	14.12.93	Submission of financial package by private promoter awaited
26.	Priyadarshini Jurala HEP KARNATAKA	6x36.9=881.4	10.3.94	Investment approval awaited
27.	Mangalore STPS ST. I (NTPC)	2x210=420	2.1.91(Original)	Investment decision awaited.

S.No.	Name of Project/State/ Type/Implementing Agency	Capacity (MW)	Date of clearance	Nature of pending clearances/approvals
28.	Sarapadi HEP (KPCL)	3x30=90	4.12.90	Awaiting investment approval.
	KERALA			
29.	Kayamkulam STPS St. I (NTPC)	2x210=420	31.8.90	Investment decision awaited.
30.	Kasargod DG Sets (KSEB)	3x20=60	16.12.1992	E&F clearance and investment decision awaited
	TAMIL NADU			
31.	Navali TPS Extn. (NLC)	2x210=420	10.8.88 (Original) 4.12.90 (Revised)	Investment decision awaited.
32.	Pillaiperumalalur CCGT Jater Board's clearances awaited.	300	14.5.91	Firm fuel linkage & Central Ground
	EASTERN REGION			
	BIHAR			
33.	Muzaffarpur TPS Extn (BSEB)	2x250=500	9.2.93	Investment decision awaited
34.	Maithon RB TPS St. I (DVC)	2x210=840	19.10.88	Compliance with Section 29 of E(S) Act and E&T clearance awaited

S.No.	Name of Project/State/ Type/Implementing Agency	Capacity (MW)	Date of clearance	Nature of pending clearances/approvals
35.	North Karpura STPS St. I (NTPC) SIKKIM	2x500=1000	8.5.90	-do-
36.	Teesta St. III (Govt. of Sikkim)	6x200=1200	4.12.90	Investment approval environment & forest clearances awaited
37.	Teesta St. V HEP (Govt. of Sikkim)	3x170=510	23.4.93	To be referred for E&F clearance. Investment approval awaited.
WEST BENGAL				
38.	Farakka Barrage (WBSEB)	5x25=125	11.11.91	Referred for environmental clearance. Investment approval awaited.
NORTH EASTERN REGION				
TRIPURA				
39.	Agartala GT (NEEPCO)	4x21=84	1.7.92	Investment decision awaited
40.	Rokhia GT Phase II (govt. of Tripura) Investment decision awaited.	2x8=16	14.3.91	

S.No.	Name of Project/State/ Type/Implementing Agency	Capacity (MW)	Date of clearance	Nature of pending clearances/approvals
ARUNACHAL PRADESH				
41.	Kameng HEP (NEEPCO)	4x150=600	30.4.91	Referred for environmental clearance. Investment approval awaited.
MANIPUR				
42.	Loktak Down Stream HEP	3x30=90	27.11.92	Referred for environmental and forest clearances. Investment approval awaited.
MIZORAM				
43.	Dhaleshwari HEP (NHPC)	3x40=120	10.10.88	Environment clearance not accorded by MDEF. Referred for forest clearance. Investment approval awaited.
44.	Tuirial HEP (Govt. of Mizoram)	2x30=60	15.9.92	Referred for environmental clearance. To be referred for forest clearance. Investment approval awaited.
45.	Tuivai HEP (Govt. of Mizoram)	3x70=210	12.10.93	To be referred for E&F clearance. Investment approval awaited.